

(CB)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 673/2001
MA NO. 579/2001

New Delhi, this the 30th day of October, 2001

HON'BLE SH. SHANKER RAJU, MEMBER (J)

In the matter of:-

1. Lall Singh Ex Driver
House No.B1/286
Dharampura Colony
Rajpura Distt.
Patiala-Punjab.
2. Mohinder Singh Ex Driver,
House No.BIII/28,
Near Ahluwala Gurdwara,
Rajpura Distt.,
Patiala.Applicants.

(None)

Versus

1. Union of India
Through the Secretary
Railway Bhawan,
New Delhi.
2. The Chairman Railway Board,
Rail Bhawan,
New Delhi.
3. The Deputy Director Finance
(Estt.) III, Railway Board,
Rail Bhawan,
New Delhi.
4. The Senior Divisional Account Officer
DRM Office,
Railway Station,
Ambala.
5. The General Manager
Northern Railway,
Baroda House,
New Delhi.
6. Divisional Manager Railways
Northern Railway
Ambala.

(By Advocate: Sh. R.P.Malhotra proxy for
Sh. R.L.Dhawan)

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(2)

O R D E R (ORAL)

By Sh. Shanker Raju, Member (J)

None for the applicant today and on previous occasions also on 2.5.2001, 10.7.2001, 7.8.2001, 31.8.2001, 21.9.2001 and 12.10.2001 none appeared for the applicant. It appears that the applicant is not interested to pursue this matter further. In this view of the matter with regard to the consistent absence of the applicant and his counsel OA is dismissed in default and non-prosecution.

S. Raju

(SHANKER RAJU)
Member (J)

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